

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal no. 67 of 2013 &  
IA 110 of 2013**

**Dated: 13<sup>th</sup> May, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**Reliance Industries Ltd. .... Appellant (s)**

**Versus**

**Petroleum & Natural Gas Regulatory Board & Anr. ... Respondent (s)**

**Counsel for the Appellant (s):** Mr.R. Sasiprabhu, Adv.,  
Mr. Gaurav Mitra, Adv.,  
Mr.Rajat Nair, Adv.,

**Counsel for the Respondent(s):** Mr. Saurav Aggarwal, Adv. &  
Mr. Rakesh Dewan, Adv. for PNGRB  
Mr. Piyush Joshi, Adv.,  
Ms. Nimisha Dutta, Adv. &  
Ms. Sumiti Yadava, Adv. for R-2, GSPL

**ORDER**

The Learned Counsel for the Board as well for the Learned Counsel for the Respondent No.-2 have filed their respective Reply after serving copy on the other side.

Post the matter for hearing on **30.05.2013.**

**(Nayan Mani Borah)  
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

pr/rt